

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/5311/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the ¹² 28 July, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/7555 dtd. 26.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 28.07.2022 till the evening of 02.08.2022**. You have been allowed to use the official vehicle for to & fro journey from Diphu to Guwahati, at own cost. Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/5312/dated , 28-07-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rata